

during 1962-63 and 1963-64 separately:
and

(b) if so, the details thereof?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). A statement giving the information required is laid on the Table of the House. [*Placed in Library. See No. LT-1629/63.*]

Postman in Orissa

1320. Shri Ramachandra Ulaka: Will the Minister of P. & T. be pleased to state:

(a) the total number of Postmen at present in different Post Offices in Orissa;

(b) whether house rent allowance was paid to them; and

(c) if so, the total amount paid to them annually in 1961-62 and 1962-63?

The Minister of Posts and Telegraphs (Shri A. K. Sen): (a) 22.

(b) HRA is only admissible to the postmen working in Cuttack whose present No. is 84.

(c) 1961-62 Rs. 7380.
1962-63 Rs. 7560.

S.E. Railway Employees

**1321. { Shri Dhuleshwar Meena:
Shri Ramachandra Ulaka:**

Will the Minister of Railways be pleased to state:

(a) the number of Class III employees appointed by the South Eastern Railway in 1962-63; and

(b) the number of Scheduled Castes and Scheduled Tribes among them?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) 1620.

(b) Scheduled Castes—231.
Scheduled Tribes—33.

Corruption Cases in Northern Railway

**1322. { Shri Dhuleshwar Meena:
Shri Ramachandra Ulaka:**

Will the Minister of Railways be pleased to state the number and the nature of corruption cases pending in Northern Railway as on the 31st July, 1963?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) No. of cases: 199.

(b) Nature of pending cases:

1. Accumulation of wealth disproportionate to known sources of income.
2. Acceptance of illegal gratification.
3. Cheating.
4. Misappropriation of Government money.
5. Falsification of records.
6. Misuse of Railway materials and labour.
7. Misuse of passes and P.T.Os.
8. Excess payment to contractors causing loss to the Railway Administration.
9. Acceptance of works and material below specification.

Corruption Cases in S. E. Railway

**1323. { Shri Dhuleshwar Meena:
Shri Ramachandra Ulaka:**

Will the Minister of Railways be pleased to state the number and the nature of corruption cases pending in South Eastern Railway as on the 31st July, 1963?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) No. of cases: 176.